

thereon is made on a decentralised basis through the respective Accountants General. No instance of Accounts General not giving effect to the payment of revised rate of dearness relief to Burma pensioners have come to the notice of this Ministry. However, instructions have been issued by the Government on 9.3.92 reiterating the admissibility of dearness relief on Burma pensions w.e.f. 1 6.87

#### **Setting up of Industrial Foundation and Research Park by I.I.T., Madras**

4420. SHRI B. DEVARAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian institute of Technology, Madras has proposed to set up an industrial foundation and research park; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). The information is being collected and will be laid on the Table of the House.

#### **Pending Projects of West Bengal**

4421. SHRI ANIL BASU: Will the PRIME MINISTER be pleased to state:

(a) the details of the projects of West Bengal pending with the Secretariat of Industrial Approvals; and

(b) the time by which these are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). A total of 59 proposals for setting up of industries in West Bengal are presently under consideration of the Government. The details of the pending

cases are not divulged till such time they are finally disposed of.

There are specified time limits for the disposal of applications for grant of industrial approvals. All steps are taken to ensure that the applications are disposed of within this time frame.

#### **National Commission on Labour**

4422. SHRI MOHAN RAWALE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government had issued any order or directives to public sector undertakings to implement the recommendations given by National Commission on Labour headed by P.B. Gajendragadkar; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). The information is being collected and will be laid on the Table of the House.

#### **Large/Medium/Small/Tiny, Units in Bihar**

4423. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the number of large, medium, small and tiny industries set up in Bihar during 1989 and 1990;

(b) their break-up between private and joint sector; and

(c) the number of proposals for Letters of Intent from Bihar pending as on April 1, 1991 received during 1991-92 and pending on March 1, 1992?